

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-501
IB-657/ND/2021

IN THE MATTER OF:

Manish Aneja & Ors.

.....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 16.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI AJAI DAS MEHROTRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Piyush Singh, Ms. Kashish Sareen, Mr. Jayant
Upadhyay, Advs.

For the Respondent : Mr. P. Nagesh, Sr. Adv. with Mr. Ishan Dewan, Mr. V.
Siddharth, Ms. Uditia, Advs.

ORDER

List this matter before the Regular Bench on **08.06.2023**.

Sd/-
(AJAI DAS MEHROTRA)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)